

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

O.P. No. 1 of 2013 & IA nos. 291 & 420 of 2013

O.P. No. 2 of 2013

&

O.P. No. 4 of 2013

Dated : 11th February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

O.P. No. 1 of 2013 & IA nos. 291 & 420 of 2013

**Indian Wind Energy Association ... Petitioner(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Petitioner(s): Mr. Sanjay Sen,
Ms. Shikha Ohri
Ms. Ruth Elwin

Counsel for the Respondent(s) Ms. Richa Singh for R-3
Mr. Anish Garg for JERC
Mr. Pradeep Misra,
Mr. Manoj Kumar Sharma, for R-6
Ms. Suparna Srivastava with
Mr. S.R. Pandey (Rep.) for R-7
Ms. Swapna Seshadri (for KERC
& PSERC)
Mr. Rutwik Panda (for OERC)
Mr. C.K. Rai for R-5,12, 15, 21 & 26
Mr. Buddy Ranganathan
(for R-2,18,26 & 29)
Mr. K.V. Mohan and
Mr. K V Balakrishnan (for-APEREC),
Mr. Vishal Gupta,
Mr. Kumar Mihir

O.P. No. 2 of 2013

Wind Independent Power Producers Assn.& Ors. ... Petitioner(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Petitioner(s): Mr. Vishal Gupta
 Mr. Kumar Mihir
 Counsel for the Respondent(s): Mr. Buddy Ranganathan
 Mr. Pradeep Mishra
 Mr. Manoj Kumar Sharma for R-6
 Ms. Swapna Seshadri (for KERC & PSERC)
 Ms. Suparna Srivastava with
 Mr. S.R. Pandey (Rep.) for R-4
 Mr. C.K. Rai
 Mr. Rutwik Panda (for OERC)
 Mr. Anish Garg for JERC
 Mr. K. V. Mohan and
 Mr. K.V. Balakrishnan (for APERC)

O.P. No. 4 of 2013

Himalaya Power Producers Association ... Petitioner(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Petitioner(s) : Mr. Sanjay Sen, Sr. Adv.
 Ms. Shikha Ohri, Ms. Ruth Alwin
 Counsel for the Respondent(s) : Mr. Anish Garg for JERC
 Mr. Pradeep Misra,
 Mr. Manoj Kumar Sharma, for R-6
 Ms. Suparna Srivastava with
 Mr. S.R. Pandey (Rep.) for R-7 & 15
 Ms. Swapna Seshadri (for KERC & PSERC)
 Mr. Rutwik Panda (for OERC)
 Mr. C.K. Rai
 Mr. Buddy A. Ranganadhan
 Mr. K.V. Mohan and
 Mr. K V Balakrishnan (for-APERC),
 Mr. Satyajit Sarna for Intervener
 (Ministry for New and Renewable Energy)

ORDER

Notes of arguments and suggestions have been filed in O.P. Nos. 1 & 4 of 2013 and 2 of 2013. We would like to get suggestions with reference to the directions from the Commissions also. The learned counsel for the Commissions and parties are directed to file their respective suggestions on or before 4th March, 2014 after serving copy on the other side.

Post the matters on **12th & 13th March, 2014 at 2.30 p.m.** for further hearing.

(Justice Surendra Kumar) (Rakesh Nath) (Justice M. Karpaga Vinayagam)
Judicial Member Technical Member Chairperson

Vs/rt